

# In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No. ....

Mali Ram Luniwal Versus Voo & on

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
|---------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 6.6.02        | <p>CP NO. 88/2001 (OA NO. 207/2000)</p> <p>Mr. Nand Kishore - Counsel for the petitioner/<br/>applicant</p> <p>Mr. R.G. Gupta - Counsel for the respondents</p> <p>The learned counsel for the applicant-<br/>Submits that- he does not want to pursue this<br/>Contempt Petition, since his grievance has been<br/>redressed. He, therefore, prays for withdrawing<br/>the Contempt Petition. Prayer granted. The<br/>Contempt Petition is dismissed as withdrawn.<br/>Noticee is discharged.</p> <p><br/>(J. K. KAUSHIK)<br/>JUDICIAL MEMBER</p> <p><br/>(H. O. GUPTA)<br/>ADMINISTRATIVE MEMBER</p> |

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arbitrator

MAE 1850

Dated 28/6